

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 707/2016
CA NO.

CORAM:


PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 22.03.2017

NAME OF THE COMPANY: Sriram Computers Pvt. Ltd.
V/s
Shiva Drums Pvt. Ltd. & Ors.

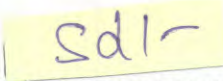
SECTION OF THE COMPANIES ACT: 433(e),434(1)(a)&(b)

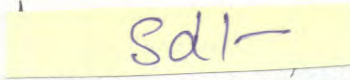
| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|-------|---------------|-------------|----------------|---|
| | Suchita Dixit | Advocate | Petitioner |  |

ORDER

Learned Counsel for the petitioner requests for two weeks time to comply with the rules known as 'Companies (Transfer of pending proceedings) Rules, 2016', the petitioner is required to furnish the details of provisions under which, this petition is to be treated by this Tribunal.

List again on 21.4.2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
22.3.2017